NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 72/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE PARTIES: M/s. Splendor Shelters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Aparna Gamne Employee Dome

ORDER T.C.P. No. 72/74(2)/NCLT/MB/MAH/2015

- 1. The Employee of the Learned Representative is present and seeking time for adjournment.
- 2. Adjournment is granted with the direction that no further adjournment shall be granted and the matter shall be heard on the basis of the record available on the next date of hearing.
- 3. The Petition is listed for hearing on **06.04.2017**.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 16.03.2017